

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

MA/ 51/320/2018

[Arising out of OA 51/186/2017]

DATE OF ORDER 14.03.2019.

Nirmal Mahto, S/o late Kanhai Mahato R/o Vilage –Lokoibad tola Lakhipur, P.O.- Mundatanr, P.s.- Seraikella, Distt- Seraikella Kharwan

By Advocate :- None

Vs

1. Union of India through the Senior Divisional Manager (Co-ordinator) S.E. Railway Chakradharpur, P.O. & P.s.- Chakradharpur Distt- West Singhbhum.
2. The Senior Assistant Divisional engineer (II) Tatanagar, W.E. Railway, Tatanagar-831002.

By Advocate :- Shri Prabhat Kumar

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) It is noticed that no one is appearing in the M.A since long. On perusal of the M.A, it is noticed that the prayer of the applicant is not maintainable.

Accordingly, M.A is dismissed. No costs.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

Mks